

**ANNOUNCEMENT RE. CHANGE IN THE TIME FOR THE LAYING OF THE BUDGET (GENERAL), 1963-64**

Mr. CHAIRMAN: Pursuant to a request made to me by the Minister of Finance I have agreed as a special case to change the time for the laying of the General Budget on the Table of the Rajya Sabha from 6.00 P.M. to 6.15 P.M.

**PAPERS LAID ON THE TABLE**

**THE COAL BEARING AREAS (ACQUISITION AND DEVELOPMENT) AMENDMENT RULES, 1963**

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): Sir, I beg to lay on the Table, under sub-section (3) of section 27 of the Coal Bearing Areas (Acquisition and Development) Act, 1957, a copy of the Ministry of Mines and Fuel Notification S.O. No. 315, dated the 22nd January, 1963, publishing the Coal Bearing Areas (Acquisition and Development) Amendment Rules, 1963. [Placed in Library. See No. LT-860/63.].

**ANNUAL REPORT (1961-62) OF THE HINDUSTAN STEEL LIMITED AND RELATED PAPERS**

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM): Sir, I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy each of the following papers:—

- (i) Eighth Annual Report and Accounts of the Hindustan Steel Limited for the year 1961-62, together with the Auditors' Report on the accounts and the comments of the Comptroller and Auditor-General of India thereon.

- (ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-874/63 for (i) and (ii).]

**REPORT (1960-61) OF THE EXECUTIVE COMMITTEE OF THE TRUSTEES OF THE VICTORIAL MEMORIAL**

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): Sir, I beg to lay on the Table a copy of the Report of the Executive Committee of the Trustees of the Victoria Memorial for the year ended the 31st March, 1961. [Placed in Library. See No. LT-861/63.].

**REPORT OF THE JOINT COMMITTEE ON THE INDIAN MARINE INSURANCE BILL, 1959**

SHRI B. RAMAKRISHNA RAO (Andhra Pradesh): Sir, I beg to present the Report of the Joint Committee of the Houses on the Bill to codify the law relating to marine insurance.

**QUOTATIONS FROM SECRET DOCUMENTS**

SHRI B. K. P. SINHA (Bihar): Before the business of the House is taken up, I would like to draw your attention to a matter of grave import. In the course of a supplementary, an hon. Member of this House, Mr. A. M. Tariq, read out *in extenso* and *verbatim* what he himself described as a secret note on a secret file. Now, there are two aspects of this matter. It is obvious that some person who has been adversely affected by the non-observance of that note of the late Home Minister passed on that secret information to an hon. Member of this House and the matter becomes more serious when a disclosure is made about the Home Ministry, the Ministry which is supposed to keep a watch on the security of this country.